## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/142/CAA/2017

NAME OF THE TRANSFEROR1 & 2

: ASAP INFO SYSTEMS PVT LTD

NICHEPRO TECHNOLOGIES PVT LTD

NAME OF THE TRANSFEREE

: TEAM LEASE STAFFING SERVICES PVT LTD

(TRANSFEREE COMPANY AT MUMBAI)

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

Coursel for Petitioner

AR For OL

K. RAMKANY
C. V. MOHAN KUMAR
KIMANUTANNAN

## **ORDER**

Counsel for petitioner present. Representative of the Official Liquidator present.

Heard the submissions. Order is reserved.

- Sel -S Vijayaraghavan Member (Technical)

\_sel-K Anantha Padmanabha Swamy Member (Judicial)

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